

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 10th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesh Merla, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 | VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 2 Ors. | Mr. Nakul Mohta | |
| 2 | Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023 | Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. | Mr. Liju V Stephen | |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|----------------------------------|
| 3 | Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022 | Venkat Rao Marpina Vs Vemuri Ravi Kumar & Anr | Mr. Roshan Atiq M | Dr. Uma Shankar Gollapudi- R1 |
| 4 | Comp App (AT) (CH) (Ins) No.99/2022 | SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd | Mr. JR Jayant | Mr. M Maharshi Viswaraj |
| 5 | Comp App (AT) (CH) (Ins) No. 154/2023 For Condone Delay IA No. 508/2023 Leave to file IA No. 509/2023 For Stay IA No. 507/2023 | Employees State Insurance Corporation Vs M/s. Vasan Health Care Private Limited & 2 Ors. | Mr. SP Srinivasan | |
| 6 | Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023 | Smt. Nukala Savithri Vs Bank of Maharashtra & Anr. | Dr. KS Ravichandran | |

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| 7 | Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 For Additional docs IA No. 348 & 349/2023 | M/s Malayalam Industries Ltd. Vs. Mr. K Easwara Pillai & 6 Ors | Mr. G.R. Lakshmanan Mr. R. Mariappan | Mr. S. Sethuraman |
| 8 | Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 | Erragam Sudhir Reddy Vs State Bank of India & Anr. | Mr. Anant Merathia | |
| 9 | Comp App (AT) (CH) (Ins) No. 435/2022 For Stay IA No. 1105/2022 | M K Rajagopalan Vs Rajendran Shanmugam, RP, Vasan Healthcare Pvt. Ltd & Anr. | Mr. K Chandramohan | Ms. S Elamithi- R1 Mr. S Kaushik Ramaswamy- R2 |
| 10 | Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023 | NNBV Venkateswara Rao Vs Bank of Maharastra & Anr. | Ms. S Manjula Devi | Mr. T Ravichandran- R1 |
| 11 | Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023 | Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors. | Mr. Y Suryanarayana | |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-------------------------|
| 12 | TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020 | Shakumbri Traders Vs Mr. Venkataramana rao Nagarajan Liquidator of M/s Ashok Magnetics Limited | Ms. Kajal Bhatia | Mr. ML Ganesh- R2 |

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| 13 | Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022 | Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd. | Mr. K Gowtham Kumar | Mr. Vinod Kumar |
| 14 | Comp App (AT) (CH) No.48/2021 For Condone Delay IA No. 174/2022 To Dispense with IA No. 554/2021 Leave to file IA No. 175/2022 For Stay IA No. 553/2021 | Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH | D. Peruman Saranyan | Mr. AR Ramanathan |
| 15 | Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021 | Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH | Mr. Kausik Chatterjee | Mr. AR Ramanathan |
| 16 | Comp App (AT) (CH) No.60/2021 | M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH | Mr. H. Karthik Seshadri | Mr. AR Ramanathan |
| 17 | Comp App (AT) (CH) No.62/2021 | M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH | Mr. H. Karthik Seshadri | Mr. AR Ramanathan |
| 18 | Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022 | Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd. | Mr. Kausik Chatterjee | Mr. AR Ramanathan |
| 19 | Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023 | Phoenix ARC Private Limited Vs Cherupushpam Films Pvt Ltd | Ms. Abitha Banu | Mr. Pradeep Joy |
| 20 | TA (AT) No. 27/2022 (CA (AT) No. 46/2019) | Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore | Mr. CS Gurminder Dhami, PCS | |

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| 21 | Comp App (AT) (CH) (Ins) No. 327/2021 For Condone Delay IA No. 678/2021 For Exemption IA No. 677/2021 | S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd | Mr. Anirudh Purusothaman | Mr. T.Poornam |
| 22 | Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023 | Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra | Mr. A Murali | Ms. Poornima Hatti- R1 Mr. Edward James- R2 |
| 23 | Comp App (AT) (CH) (Ins) No. 21/2022 | M Gagan Bothra Vs Senthil Kumar & Anr | Mr. M. Gagan Bothra | Mr. K Chandrasekaran- R1 & R2 |
| 24 | Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 | Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. | M/s Tatva Legal Mr. D Senthil Kumar | M/s Keystone Parners- R1 Ms. Elamathi- R2 |
| 25 | Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113 /2022 For Stay IA No. 112/2022 | SEW Infrastructure Limited Vs Mr. Ashok Surana & 3s Ors | Mr. M. Naga Deepak | Mr. KVS Sharma Mr. Bendi Raviteja- R2-R4 |
| 26 | Comp App (AT) (CH) No.13/2021 Interim Relief IA No.94/2021 For Directions IA No. 203 & 206/2021 | M/s NSL Energy Ventures Private Limited & 2 Ors Vs NSL Renewable Power Private Limited & 18 Ors | Mr.P. Vikram Mr. M. Roshan Atiq | Mr.N. Ramakrishnan R2 R4 Mr.Giridharan- R5, R6 &11 Mr. Dwarakesh Prabakaran R6- R9 |
| 27 | TA (AT) No. 100/2021 (CA (AT) No. 209/2019) | Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors | Mr. Aashish Jain Lunia | Mr. Yogesh Jagia |
| 28 | Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption | Kalyan Muppaneni Vs K Computers & Anr | Mr.Pawan Jhabakh | Mr. Y Suryanarayana- R1 |

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| | IA No. 440/2022 Additional docs IA No. 971/2022 | WITH | | |
| 29 | Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022 | Kalyan Muppaneni Vs K Computers & Anr | Mr.Pawan Jhabakh | Mr. Y Suryanarayana- R1 |
| 30 | Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023 | Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors. | Mr. Eshwar Sabapathy | Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7 |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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